

[Print](#)**Defective Case Register from 2026-01-08 to 2026-01-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/54483/2025	ADV.	2026-01-08	IN PAGE NOS. 2 and 3 OPP PARTIES BE NUMBERED
2	D-WP(C)/213/2026	SATYANARAYAN MISHRA	2026-01-08	Age of the deponent in affidavit not tally with the cause title.
3	D-WP(C)/746/2026	SAIBRATA RATH	2026-01-08	1. Page N0s198 to 200.205 207 to 209 Are Not Legible
4	D-WP(C)/54614/2025	NIRANJAN BISWAL	2026-01-08	Page no.30 not properly filed.
5	D-WA/53730/2025	AJAYA KUMAR NANDA	2026-01-08	IN PAGE NO.09 OF PRAYER THE W.P(C) NO. IS WRONG
6	D-ABLAPL/398/2026	BIJAYANANDA DASH	2026-01-08	1. Page Nos 18 and 19 are not legible properly
7	D-WP(C)/54099/2025	NIRANJAN PANDA	2026-01-08	page no.15 partially neat.
8	D-MACA/653/2026	KAPILA CHARAN NAYAK	2026-01-08	further SR after filling of c copy
9	D-BLAPL/508/2026	AMIYA KUMAR TARAI	2026-01-08	3 names of Advocate mentioned in V.nama, but only 2 Advocates signed.
10	D-CRLREV/506/2026	LAXMIDHAR MAHAPATRA	2026-01-08	1. An index not page marks. 2. Good ground certificate not furnished.
11	D-CONTC/50068/2025	SURYAKANTA DASMOHAPATRA	2026-01-08	8-CAUSE TITLE NOT IN ORDER. i) Address of the petitioner and opp.party no.2 in cause title not tally with wp(c).ii)Opp. party no. 4 not a party in wp(c).iii) Address of the deponent be correct in Affidavit as per removal of defect no. 1.iv) For further S.R
12	D-WP(C)/326/2026	BHAWANI SANKAR PANIGRAHI	2026-01-08	page nos. 14 to 16 partially neat.2. Annex.2 not marked in page no.27.
13	D-CRLMC/400/2026	ANIRUDHA DAS	2026-01-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
14	D-CONTC/54612/2025	ADV.	2026-01-08	Code NOT INDICATED 2. REFERENCE CERTIFICATE NOT FURNISHED 2. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
15	D-RPFAM/51201/2025	AJAYA KUMAR BARIK	2026-01-08	Vakalatnama properly stamped, Executed and accepted - not proper executed 2. good ground not furnished
16	D-FAO/203/2026	PRASANTA KUMAR MAHALI	2026-01-08	Period of Delay 42 days
17	D-MACA/650/2026	KAPILA CHARAN NAYAK	2026-01-08	Court Fee Rs2,100/ payable, not paid 2. Vakalatnama properly stamped, Executed and accepted - not proper stamped
18	D-CONTC/54482/2025	ADV.	2026-01-08	IN PAGE NOS. 2 and 3 OPP.PARTIES BE NUMBERED

19	D-BLAPL/453/2026	DIPTIREKHA NANDA	2026-01-08	.Name Of The Filing Advocate Not In Capital Letters In The Petition i)Affidavit,Declaration of the affidavit and signature of the deponent not tally with each other.ii) Page no. 14 not legible.ii) For further S.R. after removal of defect.
20	D-RSA/51036/2025	AMIT PRASAD BOSE	2026-01-08	V.Certificate not furnished in the I.A.
21	D-CONTC/54665/2025	ADV.	2026-01-08	PAGING OF INDEX AND ALSO BOOK MARK NOT PROPER 2.REFERENCE CERTIFICATE NOT FURNISHED
22	D-FAO/201/2026	PRASANTA KUMAR MAHALI	2026-01-08	Period of Delay 47 days
23	D-MACA/651/2026	KAPILA CHARAN NAYAK	2026-01-08	further SR after filling of c copy
24	D-WP(C)/54285/2025	AJAYA KUMAR PRADHAN	2026-01-08	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.
25	D-WP(C)/54138/2025	PRASHANTA KUMAR NAYAK	2026-01-08	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
26	D-RPFAM/698/2026	MANORANJAN ACHARYA	2026-01-08	date of judgement in correct at index and book mark
27	D-WP(C)/54246/2025	SANJAY KUMAR PATRA	2026-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
28	D-WP(C)/54247/2025	ADAM ALI KHAN	2026-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index and book marks not tally. Annextures not tally with Index.Page marking not proper.
29	D-MACA/638/2026	BIJOY DASMOHAPATRA	2026-01-08	not maintainable
30	D-WP(C)/54500/2025	AKHAND	2026-01-08	Address of opp.2 and 3 not correctly furnished.
31	D-BLAPL/520/2026	SANJAYA MAJHI	2026-01-08	Affidavit not mentioned in proper place.
32	D-WP(C)/54092/2025	NIRMAL RANJAN ROUSTRAY	2026-01-08	1-COURT FEE IS DEFICIENT. Rs.684.00 to be paid.
33	D-WP(C)/54389/2025	DR. JITENDRA KUMAR LENKA	2026-01-08	1. Annex-9 not index and page mark in connection with para-12.
34	D-BLAPL/383/2026	MANOJ PANIGRAHI	2026-01-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of the Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
35	D-WP(C)/55355/2025	BISWAJIT PASAYAT	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

36	D-CRLREV/481/2026	JYOTIRMAYA SAHOO	2026-01-08	1.C. copy of I.C.C.No-58/2012 not filed 2. CRLMC mentioned instead of CRLREV in Page no -2
37	D-CRLMC/40742/2025	ACHYUTANANDA PATTANAIK	2026-01-08	1. Subject code not correctly furnished in Index.
38	D-BLAPL/479/2026	RASHMI RANJAN MISHRA	2026-01-08	i)C.T. case mentioned in Synopsis , cause title and para -1 Of the petition not tally with Rejection order. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
39	D-MACA/335/2026	DEBASISH PATNAIK	2026-01-08	further SR after filling of c copy of order
40	D-BLAPL/420/2026	KHUSBU PANIGRAHI	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the deponent mentioned in Affidavit does not tally with the signature put in that page.
41	D-WP(C)/53826/2025	ANUGRAHA NARAYAN SAMANTRAY	2026-01-08	14-NOT PROPERLY INDEXED.
42	D-CONTC/53874/2025	PARTHA MUKHERJI	2026-01-08	COPY OF ORDERS OF L.RS BECAME PARTY IN EXECUTION WITH C.T BE FILED . THEN PUT UP FOR SR
43	D-WP(C)/224/2026	MOHIT AGARWAL	2026-01-08	page no. 33 and 34 not neat.
44	D-CONTC/53535/2025	ADV.	2026-01-08	I) Date of postal receipt not correct in Index and Book mark. ii) Father name of the deponent in affidavit not correct.
45	D-CMP/750/2026	ABHISHEK DASH	2026-01-08	14-NOT PROPERLY INDEXED.
46	D-BLAPL/39347/2025	MRITUNJAY BANERJEE	2026-01-08	Name of the Lower not correctly furnished in cause title.
47	D-WP(C)/54342/2025	SUJIT KUMAR DASH	2026-01-08	1. Put up for S.R after filing of C.copy/free copy of order dated 13.12 2025 passed in MAC No.17 of 2025.
48	D-WP(C)/55135/2025	GOPINATH MISHRA	2026-01-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
49	D-WP(C)/54081/2025	ALOK KUMAR MOHAPATRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in declaration.
50	D-MATA/51574/2025	SUNIL KUMAR PANDA	2026-01-08	Period of Delay 55 days 2.marital status not furnished 3.Code not furnished 4. being aggrieved not correct
51	D-WP(C)/54351/2025	CHITTA RANJAN MISHRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Age of the deponent in affidavit does not tally with cause title.
52	D-CRLA/147/2026	KASHINATH PATTANAIK	2026-01-08	1-Good ground certificate not furnished, 2-Annexure-1 not marked on index
53	D-BLAPL/493/2026	AKSHAYA KUMAR NAYAK	2026-01-08	1. The file pending before the court, not mentioned in cause title of the application. 2. Page no 67 not legible
54	D-WP(C)/55459/2025	KAISARUN NISHA	2026-01-08	1. Rs 50 /- not paid in V.nama
55	D-MACA/655/2026	KAPILA CHARAN NAYAK	2026-01-08	further S R after filling of c copy
56	D-WP(C)/54607/2025	NIRANJAN BISWAL	2026-01-08	Page no.30 not properly filed.
57	D-WP(C)/529/2026	DR.BINODA KUMAR MISHRA	2026-01-08	Page no. 34 not neat.
58	D-WP(C)/54091/2025	NIRMAL RANJAN ROUTRAY	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraphs not correct in declaration of affidavit.2. As per index, annex.3 and 4 are not furnished .
59	D-CRLMC/40857/2025	PRASANTA KUMAR ROUTRAY	2026-01-08	1. Copy of the charge sheet to be filed.
60	D-BLAPL/451/2026	DIPTIREKHA NANDA	2026-01-08	.Name Of The Filing Advocate Not In Capital Letters In The Petition i) Affidavit ,Declaration of the Affidavit and Signature of the deponent not tally with each other.ii) Top of the page no. 13 not legible.iii) For further S.R. after removal of defect.
61	D-BLAPL/518/2026	SUSANTA KUMAR LENKA	2026-01-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of the Informant mentioned in para-3 of the petition be redacted.Thereafter, put up for S.R.
62	D-CRLMC/377/2026	NILAM SWAIN	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of P.S. under Annexure-2 does not tally with petition.2. Name of father of the deponent not furnished in declaration
63	D-ABLAPL/437/2026	BHABANI SHANKAR DASPARIDA	2026-01-08	page nos 18 to 20 22 and 23 are partially legible
64	D-CRLMC/40841/2025	SUSANTA KUMAR NAYAK	2026-01-08	1. Page nos. 12 and 13 not legible
65	D-RPFAM/668/2026	DIPTI REKHA NANDA	2026-01-08	good ground not furnished
66	D-CRLMP/40867/2025	APARESH BHOI	2026-01-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

67	D-WP(C)/462/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the Petitioner not tally with cause title and affidavit.
68	D-MATA/733/2026	RAGHUNATH SINGH	2026-01-08	Period of Delay 45 days
69	D-BLAPL/507/2026	AMIT KUMAR NATH	2026-01-08	Hologram of Rs.50/- not affixed in V.nama.
70	D-WP(C)/54038/2025	BISWARANJAN MOHAPATRA	2026-01-08	This may be registered as PIL.
71	D-RSA/329/2026	ABINASH ROUTRAY	2026-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Index not properly Page marked.Put up for further S.R after rectification.
72	D-WP(C)/53957/2025	SANGRAM MISHRA	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per annex.1 petitioner no.11 not furnished in C.T
73	D-WP(C)/54250/2025	LAMBODAR ACHARI	2026-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of Representation vide annex-5 not tally with Index.Paragraph not correctly mentioned in the affidavit
74	D-WP(C)/1008/2026	ADISHA MOHANTY	2026-01-08	1.Petitioner nos. 2 to 4 not executed in V.nama.2.Name and address of the petitioner nos. 2 to 4 not furnished in V.nama.
75	D-WP(C)/54611/2025	NIRANJAN BISWAL	2026-01-08	Page no.30 not properly filed.
76	D-BLAPL/266/2026	PRAVASH CHANDRA JENA	2026-01-08	1. Certified copy or Free Copy of rejection order is not filed
77	D-ABLAPL/441/2026	SIVA SANKAR CHAINI	2026-01-08	As per index annex.2 not mentioned in the petition
78	D-WP(C)/666/2026	RAMANATH ACHARYA	2026-01-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
79	D-BLAPL/472/2026	HRUDANANDA MOHAPATRA	2026-01-08	i) Spl. G.R. case no. mentioned in Synopsis , cause title and para -1 of the petition not correct.ii) Annexure-1 not correctly scanned.
80	D-CONTC/54669/2025	ADV.	2026-01-08	PAGING OF INDEX NOT PROPER 2.REFERENCE CERTIFICATE NOT FURNISHED
81	D-WP(C)/55347/2025	DIPTI RANJAN MOHAPATRA	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-FAO/208/2026	NAYAN BEHARI DAS	2026-01-08	Period of Delay 6 days
83	D-WP(C)/54245/2025	SANJAY KUMAR PATRA	2026-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Name of the adv not mentioned capital letter in the v.nama.
84	D-SAO/409/2026	JAGAJIBAN PRADHAN	2026-01-08	Period of Delay 3 days
85	D-CONTC/53526/2025	ADV.	2026-01-08	i) Page mark of Index and book mark not tally.
86	D-RSA/293/2026	KSHIROD KUMAR ROUTH	2026-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Vernacular Certificate not furnished in the I.A
87	D-CRLMP/40479/2025	TUSAR KUMAR MISHRA	2026-01-08	1. Page nos. 123, 127 and 129 not legible. 2. PS case number not correctly furnished Sl. no. 18 in Index and page no.15. 3..Subject Code incorrectly Mentioned
88	D-WP(C)/44801/2025	JIBAN RANJAN DASH	2026-01-08	Incomplete address of O.p. nos. 2 to 8 furnished in C.T
89	D-WP(C)/632/2026	PRAKASH KUMAR MISHRA	2026-01-08	1. paragraphs not correct in declaration
90	D-CMP/52948/2025	APARESH BHOI	2026-01-08	Address of O.P No-5 not mentioned in the Petition
91	D-CRLA/204/2026	JAYADEBA BEHERA	2026-01-08	Under taking for English translated copy certificate not furnished
92	D-WP(C)/48095/2025	TUKUNA KUMAR MISHRA	2026-01-08	This case may be registered as WPCRL
93	D-WP(C)/353/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
94	D-WP(C)/561/2026	AMIT PRASAD BOSE	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit.
95	D-RSA/464/2026	LAKSHMAN MISHRA	2026-01-08	1. Sl nos. of grounds not alphabetically mentioned.
96	D-WP(C)/53891/2025	SIDDHANT SARANGI	2026-01-08	1. Detail address of o.p. no 1 not mentioned in C.T.
97	D-WP(C)/643/2026	PRAKASH KUMAR MISHRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
98	D-WP(C)/535/2026	LAXMAN BHOI	2026-01-08	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.
99	D-CRLMC/135/2026	PRAVAT KUMAR MOHANTY	2026-01-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Synopsis and date chart not furnished in Index. 2. Put up for SR after removal of defects.
100	D-ABLAPL/284/2026	AMULYA RATNA PANDA	2026-01-08	1. Page No. 9 and 11 are not legible properly

101	D- CONTC/54513/2025	PRASANTA KUMAR MISHRA	2026-01- 08	1. WP(C) case number and Date of disposal not correctly furnished in the Prayer of the petition.
102	D- WP(C)/54329/2025	ASWINI KUMAR MOHANTY	2026-01- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in affidavit does not tally with cause title.
103	D-WA/53802/2025	GYANALOKA MOHANTY,S.C	2026-01- 08	IN PAGE NO.2 PETITIONER NO.3 and PROFORMA RESPONDENT ARE SAME
104	D-FAO/202/2026	PRASANTA KUMAR MAHALI	2026-01- 08	Period of Delay 143 days
105	D- WP(C)/54024/2025	SOUMYA MISHRA	2026-01- 08	14-NOT PROPERLY INDEXED. Date not correct in index in annexure-13-A.Page no. 71 not neat.
106	D- ABLAPL/417/2026	PRADIP KUMAR MALLICK	2026-01- 08	Annex.3 not mentioned in page no.18.
107	D- WP(C)/54657/2025	LAXMIKANTA MOHANTY	2026-01- 08	SLP (Diary) No.18556 of 2024 mentioned in the synopsis, cause title, para-1 body of the petition appears to be wrong.
108	D-WP(C)/758/2026	SOUMYA RANJAN PATI	2026-01- 08	Age of petitioner no.2 not mentioned
109	D- CRLMA/516/2026	ADV.	2026-01- 08	Put up for SR after filing of c. copy of impugned order.
110	D- CRLMP/40252/2025	SURYA PRATAP DEO	2026-01- 08	14-NOT PROPERLY INDEXED. ANNEXURES BE FILED WITH CORRECT PAGING AND INDEX BE PAGING ACCORDINGLY.THEN PUT UP FOR SR
111	D-CMP/597/2026	RAJJEET ROY	2026-01- 08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
112	D- CRLA/40720/2025	DIPTI RANJAN SWAIN	2026-01- 08	Name of the counsel not mentioned in capital letters rectification defects 2.Status of appellant not furnished 3. Code Wrongly indicated 1-Date of F.I.R. wrongly furnished in index. 2-Wrong page Nos.marked on top of entire Annexure-1 be deleted, 3-Sentence awarded u/ss.wrongly furnished in synopsis, 4- Date of charge sheet wrongly furnished in date chart, 5-Convicted u/ss.not clearly mentioned in para-1 of appeal memo and I.As. 6-Copes of F.I.R. and Trial court judgement wrongly mentioned as Annexures-1 and 2 at page Nos.3 and 5 respectively in appeal memo, 7-Para Nos. of grounds wrongly furnished, 8-Fine amount not correctly furnished in para-2 of I.A. for stay fine
113	D-WP(C)/854/2026	SUBHANKAR ROUT	2026-01- 08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To cg not Filed.
114	D- CRLMC/40859/2025	JAGAMOHAN PATTANAİK	2026-01- 08	1. Page no.38 annex-2 not exhibited. 2. Date of order not correctly furnished Sl. no.5 in

				Index Synopsis date chart and para no.2.
115	D-BLAPL/454/2026	DIPTIREKHA NANDA	2026-01-08	.Name Of The Filing Advocate Not In Capital Letters In The application 2.Affidavit is not correct
116	D-CRLMC/317/2026	JUDHISTHIR SAHOO	2026-01-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per record, CRLMC Petition not properly page marked in Index.2.Page no.34 not neat and legible.
117	D-ABLAPL/418/2026	SANJEEB KUMAR JENA	2026-01-08	In view of the order dtd. 18-11-2024 passed in ABLAPL NO 12703/2024, 2nd ABLAPL not maintainable.
118	D-WP(C)/55430/2025	BIBHU PRASAD DAS	2026-01-08	ADDRESS NOT MENTION OF RESPONDENT NO.2.
119	D-BLAPL/282/2026	BEDA PRAKASH PANDA	2026-01-08	1. The name of the P.S. mentioned in the Cause Title does not tally with that of Rejection order
120	D-RSA/407/2026	BHAWANI SANKAR PANIGRAHI	2026-01-08	Put up after filing of Decree of Both the Courts Below for Valuation and assessment of C.Fee.
121	D-FAO/54304/2025	SANGRAM JENA	2026-01-08	Period of Delay 2 days 2 Vakalatnama properly stamped, Executed and accepted not proper stamped
122	D-BLAPL/269/2026	RAKESH BEHERA	2026-01-08	1. P.S. name mentioned in the Cause Title does not tally with that of Rejection order.
123	D-RVWPET/607/2026	DEEPAK GOCHHAYAT (CENTRAL GOVT. COUNSEL)	2026-01-08	i) Description of R-1 to be corrected. ii) Day of delay left blank in I.A. iii) Para no not furnished in declaration of I.A.
124	D-WP(C)/967/2026	AMRITA NAYAK	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexures not tally with Petition copy and Index.Affidavit of the I.A not Proper.
125	D-BLAPL/489/2026	RONIT GHOSH	2026-01-08	1. Page no 13 not scanned properly. 2. Address of the petitioner mentioned in the cause title not tally with Rejection order.
126	D-CRLMC/261/2026	OM SWARUP	2026-01-08	1. Sl. no. 2 not correctly furnished in Affidavit.
127	D-WP(C)/54303/2025		2026-01-08	Page no.21 not neat.Page no. 31 and 32 not neat.
128	D-WP(C)/54248/2025	SANJAY KUMAR PATRA	2026-01-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
129	D-ABLAPL/414/2026	BISWARANJAN DALAI	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
130	D-WP(C)/54335/2025	DR. SUJATA DASH	2026-01-08	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This may be registered as CRLMC.

131	D-FAO/148/2026	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	2026-01-08	Court Fee RS 12/- not paid 2.Code not correct
132	D-WP(C)/54101/2025	BITAS KUMAR SWAIN	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED or. dtd. 26-10-2025 in prayer not tally with annex.2.
133	D-WP(C)/53832/2025	BHUBANESWAR DASH	2026-01-08	.Subject Code incorrectly Mentioned
134	D-CONTC/54549/2025	SWYOM PRABHU JENA	2026-01-08	IN PAGE NO.1 HEADING THE W.P (C) NO. BE CORRECTED
135	D-WP(C)/641/2026	PRAKASH KUMAR MISHRA	2026-01-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Date of Letter under Annexure-1 does not tally with Index.2. Paragraph no. not correctly furnished in declaration
136	D-WA/46596/2025	JATESWAR NAYAK,A.G.A	2026-01-08	Complete C. Copy of order not filed. i) Page mark of annexure-1 not correct ii) Annexure-2 not filed.iii) Annexure -2 not mentioned in Book mark.iii) Put up for SR after filing of complete c. copy of impugned order and Anx-2.
137	D-BLAPL/379/2026	PABITRA KUMAR NAYAK	2026-01-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-3 of the petition be redacted.Thereafter, put up for S.R.
138	D-GCRLA/131/2026	A.G.A.	2026-01-08	1. Index,synopsis and date chart not filed .2. page nos. 11 to 12 and 16 of original free copy of judgement not legible and page nos. 13 and 14 not available. put up for S.R. after filing of above documents.
139	D-WP(C)/54636/2025	RANJIT MOHANTY	2026-01-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of annex.1 not correct in index
140	D-RSA/269/2026	BHASKAR CHANDRA PANDA	2026-01-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
141	D-WP(C)/55250/2025	SOUMYA JYOTI BISWAL	2026-01-08	Page nos.172 to 176 not neat
142	D-CRLMC/5/2026	SURYAKANTA DASMOHAPATRA	2026-01-08	. Certified copy of annex-1 not filed. 2. Nomenclature not correctly furnished in V.nama.
143	D-CRLREV/367/2026	ACHYUTANANDA PATTANAIK	2026-01-08	1.CRLMC mentioned instead of CRLREV in Index and Para- 2.
144	D-BLAPL/421/2026	TUKUNA KUMAR MISHRA	2026-01-08	14-NOT PROPERLY INDEXED. Pagination not correct after page-10.

145	D- ABLAPL/410/2026	JNYANANANDA PANDA	2026-01- 08	1. Copy not served
146	D- WP(C)/54212/2025	RAGHUNATH BISWAL	2026-01- 08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis not mentioned in the petition copy.Page 63 not neat.
147	D- WP(C)/55563/2025	PABITRA KUMAR DUTTA	2026-01- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-MACA/658/2026	KAPILA CHARAN NAYAK	2026-01- 08	further SR after filling of c copy
149	D- ABLAPL/285/2026	SANGRAM KESHARI ROUT	2026-01- 08	1. Page No. 12 is not legible. 2. V.nama is not properly stamped
150	D- WP(C)/54242/2025	NRUSINGHA NANDA MOHAPATRA	2026-01- 08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.10/- not paid in the v.nama.
151	D- CRLMC/364/2026	AMLAN SHAKTI PAUL	2026-01- 08	1. Annexure-1 not properly page marked in Index.
152	D- CRLMC/319/2026	DEEPAK RANJAN SUNDARAY	2026-01- 08	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
153	D-WP(C)/774/2026	SRIKAR KUMAR RATH	2026-01- 08	1. Date of Letter under Annexure-5 does not tally with Index.2.Date of Letter under Annexure2 does not tally in para-4.2 of the petition.
154	D-WP(C)/270/2026	OM SWARUP	2026-01- 08	1.Detail address of o.p. no 1 not mentioned
155	D- WP(C)/55344/2025	ASHIS KUMAR MISHRA	2026-01- 08	Affidavit not mentioned in page No-7 .

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 08-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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